GOVERNMENT OF INDIA MINISTRY OF AYUSH

LOK SABHA UNSTARRED QUESTION NO.- 622 ANSWERED ON 04/02/2022

"STANDARDIZATION OF AYUSH EDUCATION"

622. SHRIMATI GODDETI MADHAVI: SHRI CHANDRA SEKHAR BELLANA: SHRIMATI CHINTA ANURADHA: SHRIMATI VANGA GEETHA VISWANATH:

Will the Minister of **AYUSH** be pleased to state:

- (a) whether the Government has undertaken steps towards standardization of academic courses and improving the quality of AYUSH education in the country;
- (b) if so, the details thereof; and
- (c) the steps taken by the Government towards standardization of quality of AYUSH healthcare services, quality control of AYUSH drugs and strengthening of drug testing laboratories?

ANSWER

THE MINISTER OF AYUSH (SHRI SARBANANDA SONOWAL)

- (a) Yes, the Government has undertaken steps towards standardization of academic courses and improving the quality of AYUSH education in the country.
- (b) National commission for Indian system of medicine (NCISM) and National commission for Homeopathy (NCH) have been constituted to improve the quality of education, through regulatory provision & streamlining of registration, ethical practice throughout the country. NCISM & NCH are coming up with new modules of Education systems in AYUSH to standardize the academic courses and to develop competency based dynamic curriculum.
 - Details of Measures taken by Ministry of Ayush to bring transparency & improve quality of AYUSH Education in the country is attached as **Annexure-I**
- (c) Ministry of Ayush is working towards quality control and standardization of Ayush drugs and strengthening of drug testing laboratories. Ministry of Ayush along with Quality Control

of India (QCI) provides voluntary certificate scheme for Ayush products in two levels namely Ayush Standard Mark and Ayush Premium Mark.

Regarding Quality Control of Ayurveda, Siddha, Unani & Homoeopathy (ASU&H) drugs Government has been enforced chapter IV-A of the Drugs and Cosmetics Act 1940 and Rules 1945. It is mandatory for the manufacturer of ASU&H drugs to obtain licence from the concerned State Licensing Authority (SLA) and comply with the prescribed Good Manufacturing Practices (GMP) and quality standards of drugs given in the respective Pharmacopoeias. The SLA grants the licence after verification of the required infrastructural facilities, equipment / machinery, manpower of the manufacturing unit through inspection(s) conducted by the inspector.

Ministry of Ayush has setup Pharmacopoeia commission for Indian Medicine & Homeopathy (PCIM&H), at Ghaziabad, U.P. to lay down Pharmacopoeial Standards and Formulary specifications for ASU&H drugs, which serve as official compendia for ascertaining the identity, purity and strength of the drugs included therein. Pharmacopoeia commission for Indian Medicine & Homeopathy also serves as Central drug testing cum appellate laboratory for testing of ASU&H drugs; for ensuring compliance to the prescribed quality standards. The standards of ASU&H medicines are published by the PCIM&H in the country which becomes part of Drugs and Cosmetics Act, 1940 and Rules 1945 for ascertaining the quality standards of raw materials/drugs and implemented uniformly across India. Standards are not developed by the State/UT thus the State/UT wise details are not available. However, the details of Ayurvedic standards published by Government of India is as under:-

- a) Ayurvedic Formulary of India (Part I-III) containing 986 Formulations,
- b) Siddha Formulary of India (Part I-II) containing 400 Formulations and
- c) National Formulary of Unani Medicine 1230 Formulations.

List of Pharmacopoeial and Formulary publications is attached as Annexure-II

Measures taken by Ministry of AYUSH to bring Transparency & improve Quality in AYUSH Education in the country:

In order to bring transparency and also to provide equal opportunities to candidates from all States for admission in Ayurveda, Siddha, Unani and Homoeopathy (ASU & H) Under-graduate and Post-graduate courses, the Central Government have published and notified amendment regulations in Under-Graduate and Post Graduate ASU & H regulations which are effective from the academic session 2019-20. Further, the following measures have been taken for implementation of provisions of amendment regulations and to bring Transparency & improve quality in AYUSH institutions:

- (i) A uniform entrance examination namely the National Eligibility Entrance Test
 (NEET) for admission to all Ayurveda, Siddha, Unani and Homoeopathy (ASU & H) Under-graduate courses
- (ii) A uniform entrance examination namely, the All India AYUSH Post Graduate Entrance Test (AIAPGET) for admission to postgraduate course in all Ayurveda, Siddha, Unani and Homoeopathy (ASU & H) Institutions.
- (iii) All India Quota Seats has been created: Minimum 15% of the total seats (which may be more as per existing rules of the concerned State/University/Institutes) of all Ayurveda, Siddha, Unani and Homoeopathy (ASU & H) UG & PG courses in Government, Government aided, Private Colleges, Deemed Universities, Central Universities and National Institutes from academic year 2019-20.
- (iv) A committee namely AYUSH Admissions Central Counseling Committee (AACCC) has also been constituted for conduction of All India Quota Seats.
- (v) For academic year 2019-20, 2020-21 and 2021-22 NEET and AIAPGET were conducted by National Testing Agency (NTA).

New Legislations enacted by Ministry of Ayush for AYUSH education

The National Commission for Indian System of Medicine (NCISM) Act, 2020 and National Commission for Homeopath (NCH) Act 2020 were enacted on 21st September, 2020, to replace the existing Indian Medicine Central Council Act, 1970 and Homoeopathy Central Council Act, 1973 respectively.

Accordingly, the Central Council of Indian medicine constituted under sub-section (1) of section 3 of the Indian Medicine Central Council Act, 1970 (48 of 1970), a statutory body which lays down the standards of medical education in Ayurveda, Siddha, Unani and Sowa-Rigpa through its various regulations, has been superseded by National Commission for Indian System of Medicine (NCISM) vide Ministry's Notification dated 11th June, 2021.

The Central Council of Homoeopathy constituted under sub-section (1) of section 3 of the Homoeopathy Central Council Act, 1973 (59 of 1973) has been superseded by National Commission for Homoeopathy (NCH) vide Ministry's Notification dated 5th July, 2021.

All the provisions of the NCISM Act, 2020 and NCH Act 2020, have come into force vide Notification dated 11/06/2021 and 05/07/2021 respectively.

The Objectives and Mandate of NCISM and NCH are in line with the vision encompassed in NEP 2020 in the field of AYUSH education: -

- Ensure availability of High quality medical professionals of Indian system of Medicines & Homeopathy
- Induction of latest and cutting edge medical research by these professionals to foster and promote growth of these systems of medicines.
- Promotes equitable and universal health care that encourages community health perspective.
- Periodic assessment of the quality of medical institutions.
- Effective redressal of grievances arising out of practice of Indian System of Medicine & Homeopathy systems of medicines.
- Framing policies for regulating medical institutions and medical professionals of Indian System of Medicine & Homeopathy system
- Assessing the requirement of Healthcare related Human resources and Infrastructure.
- Ensure setting up of and compliance by, the State Medical Councils of Indian Systems of Medicines/Homeopathy, of the regulations made under the NCISM/NCH respectively.
- Ensuring coordination amongst the various autonomous boards set up under the NCISM/NCH
- New draft has been framed for Minimum Standards of Education 2021 based on National Education Policy (NEP) for Ayurveda, Siddha and Unani Colleges.

- It is decided to introduce competency based curriculum and syllabus in Ayurveda, Siddha and Unani education from 2021-22 academic session onwards.
- Since NCISM is focusing on skill development, teaching hours to be devoted for practicals/clinical training has been doubled over classroom teaching hours.
- To acquaint knowledge in multidisciplinary aspects, online Elective courses are to be implemented from 2021-22.
- An orientation program for all PG guides will be conducted by the NCISM to improve the quality of PG dissertation work and subsequent publications in Ayurveda, Siddha and Unani colleges.
- Medical Education unit will be establish in all college to train the teachers in teaching and training technology as part of faculty development program as specified in the NCISM Act, 2020.
- Ayurveda, Siddha and Unani teaching institutes will be rated hereafter by NCISM based on specific criteria on infrastructure, facility, functionality and innovative initiatives.
- A survey proceeding has been initiated by NCISM to evaluate professional career of ASU female graduates (passed out from 1996-2015), challenges faced by them and to find the solution to overcome such issues.
- Recognition of degree inclusion under section 35 of NCISM Act, 2020 has been initiated.
- Recognition of degree inclusion under section 36 of NCISM Act, 2020 for Foreign Students is going to be initiated.
- NCISM has initiated the proceedings to facilitate industry academic interface to provide industry oriented training for Ayurveda, Siddha and Unani PG students.
- Implementation of National Exit test is under process.
- Steps have been taken by NCISM to formulate the Methodology to incorporate Modern Advances, Scientific and Technological Development in the curriculum of Ayurveda, Siddha and Unani.
- Indian system of medicine and Homoeopathy medical colleges should get NAAC and NABH accreditation for quality services to public through attached hospitals.

Summary of Pharmacopoeial and related publications

Publications related to Ayurvedic Pharmacopoeia

Document	Part & Year of Publication	No. of Formulations
Ayurvedic Formulary of India	Part I, 2003 (Second edition)	444
	Part II, 2000	191
	Part III, 2011 (Bilingual)	350
	Formulary specification of Ayush Kvātha Cūrṇa (Stand-alone)	01
	Total	986

Document	Part	Volume & Year of Publication	No. of Monographs
		Vol. I, 1986	80
		Vol. II, 1999	78
		Vol. III, 2001	100
		Vol. IV, 2004	68
	Part I (Single Drugs)	Vol. V, 2006	92
		Vol. VI, 2008	101
Ayurvedic Pharmacopoeia of India		Vol. VII, 2008 (Minerals & Metals)	21
		Vol. VIII, 2011 (Hydro-alcoholic & Water extracts)	60
		Vol. IX, 2017 (Hydro-alcoholic & Water extracts)	45
		Total	645
	Part II (Formulation s)	Vol. I, 2007	50
		Vol. II, 2008	51
		Vol. III, 2010	51
		Vol. IV, 2017	50
		Pharmacopoeial Monograph of Ayush Kvātha Cūrṇa (Stand-alone)	01
		Total	203
		Vol. I, 2011 (Hindi Ed.)	50

Document	Part	Volume & Year of Publication	No. of Monographs
		Vol. II, 2011 (Hindi Ed.)	51
	Thin Layer	API Drugs Pt. I, Vol. I, 2009	80
Supporting Pharmacopoeial Publications Chromatogra phy (TLC) Atlas Macroscopy and Microscopy Atlas	phy (TLC)	API Drugs Pt. I, Vol. III, 2016	99
	API Drugs PtI Vol. V, 2009	92	
	Microscopy	API Drugs PtI Vol. I, 2011	80

Publications related to Siddha Pharmacopoeia

Document	Part & Year of Publication	No. of Formulations
Siddha Formulary of India	Part I (Tamil), 1984	248
	Part II (Tamil), 2011	151
	Formulary specification of Ayush Kuṭinīr Cūraṇam (Standalone)	01
	Total	400
	Part I (English), 1992	248

Document	Part	Volume & Year of Publication	No. of Monographs
Siddha Pharmacopoeia of India	Part I (Single Drugs)	Vol. I, 2008	73
		Vol. II, 2011	66
		Total	139
	Part II (Formulations)	Pharmacopoeial Monograph of Ayush Kuṭinīr Cūraṇam (Stand-alone)	01

Publications related to Unani Pharmacopoeia

Document	Part & Year of Publication	No. of Formulations
National Formulary of Unani Medicine	Part. I, 1981	441
	Part II, 2007	202
	Part III, 2007	103
	Part IV, 2006	166
	Part V, 2008	178
	Part VI, 2011	139
	Formulary specification of Ayush Safūf-i-Joshānda (Stand-alone)	01
	Total	1230

Document	Part	Volume & Year of Publication	No. of Monographs
	Part I (Single Drugs)	Vol. I, 1998	45
		Vol. II, 2007	50
		Vol. III, 2007	53
		Vol. IV, 2007	50
Unani		Vol. V, 2008	52
		Vol. VI, 2009	48
		Total	298
Pharmacopoeia of India	Part II (Formulations)	Vol. I, 2009	50
		Vol. II, 2010	50
		Vol. III, 2017	50
		Vol. IV, 2019	50
		Pharmacopoeial Monograph of Ayush Safūf-i-Joshānda (Stand- alone)	01
		Total	201

Publications related to Homoeopathic Pharmacopoeia

Document	Volume & Year of Publication	No. of Monographs
	Vol. I, 1971	180
	Vol. II, 1974	100
	Vol. III, 1978	105
	Vol. IV, 1984	107
	Vol. V, 1987	114
Homoeopathic Pharmacopoeia of India	Vol. VI, 1990	104
	Vol. VII, 1999	105
	Vol. VIII, 2000	101
	Vol. IX, 2006	100
	Vol. X, 2016	101
	Total	1117